

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

Appeal No.199/252/PB/2018

Akshaj Proprties Pvt. Ltd.
Vs.
Registrar of Companies

...Appellant
...Respondent

Under Section: Section 252.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 10.05.2018

For the Appellant
For the Respondent
Stg. Counsel for ITD

Ms. Reema Jain, PCS
-
Mr. Rajat Nagar for Lakshmi
Gurung, Adv.

ORDER

The Income tax department is directed to file reply within two weeks. ROC has filed reply. Rejoinder within one week. For further consideration on 1st June, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**